GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6388 ANSWERED ON:15.05.2012 HONOUR KILLING Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Kashyap Shri Virender;Paranjpe Shri Anand Prakash;Patil Shri A.T. Nana;Punia Shri P.L.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to amend the Indian Penal Code to make honour killing a separate crime and provide deterrent punishment for the culprits;

(b) if so, the details thereof;

(c) whether the Government has received any recommendations from any quarters for such an amendment; and

(d) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Suggestions have been received from various quarters to amend the existing laws or to enact a separate law in order to tackle honour killings. A Group of Ministers (GoM) has been constituted to deliberate on the issue of honour killings. The GoM has not yet completed its deliberations.